

[6 December, 2004]

RAJYA SABHA

India's Exports by Region

Value: in US million dollars

	2001-02	2002-03	2003-04	2003-04 (Apr.-July)	2004-05 (Apr.-July)
LAC	956.0	1290.35	1124.88	35607	702.88
Africa	2886.62	3028.31	3802.67	1069.74	1382.29
CIS & Baltic States	970.49	919.15	1020.83	292.85	367.28
ASEAN+2	3937.24	5190.42	6461.34	1601.68	2621.93
India's Total Exports	43827	52719	63455	17679	23685

Central Advisory Board of Education

*77. SHRI S.S.AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Advisory Board of Education (CABE) has been constituted recently;

(b) if so, details thereof including credentials of its constituents;

(c) the mandate and terms of the present CABE;

(d) the details of the origin of CABE, the number of times it was constituted in the past alongwith the identity of its constituents;

(e) whether any foreign national have ever been appointed as member of CABE; and

(f) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (f) The Government of India has reconstituted the Central Advisory Board of Education (CABE) *vide* its resolution dated the 6th July, 2004. The composition of the CABE is indicated in the Statement (See below). The tenure of CABE would be three years, with effect from the date of notification of the Resolution. The functions of the CABE are:

(a) to review the progress of education from time to time;

(b) to appraise the extent and manner in which the education policy has been implemented by the Central and State Governments

and other concerned agencies, and to give appropriate advice in the matter;

- (c) to advise regarding coordination between the Central and State Governments/UT Administrations, State Governments and non-Governmental agencies for educational development in accordance with the education policy; and
- (d) to advise, *suo moto*, or on a reference made to it by the Central Government or any State Government or a Union Territory Administration, on any educational question.

For the discharge of these functions, the Board may (i) call for information and comments from any Government institution, any other organization or an individual; (ii) appoint committees or groups comprising members of CABE and for others as may be necessary; and (iii) commission, through Government or any other agency, studies, research or reports on any specific issue requiring the attention of the Board or its committees or groups.

The CABE was first established on August 21, 1920 and dissolved in 1923 as a measure of economy. The Board was later revived on August 8, 1935. The Members of CABE usually consists of Central Ministers and Education Ministers of State Governments, Government Officers, academics and other renowned personalities from different walks of life. The available records do not indicate that foreign nationals were appointed on the CABE, after independence.

The CABE has so far met 51 times. The 51st meeting of the CABE (1st meeting of the reconstituted Board) was held on 10-11 August, 2004 at New Delhi.

Composition of the Central Advisory Board of Education

1. Chairman

Minister of Human Resource Development.

2. Vice-Chairman

Minister of State for Human Resource Development.

3. Representatives of the Government of India

- (i) Minister of Information and Broadcasting,
- (ii) Minister of Science and Technology.

- (iii) Minister of Health and Family Welfare.
- (iv) Minister of Labour.
- (v) Minister of Social Justice and Empowerment.
- (vi) Minister of Tribal Affairs.
- (vii) Minister of Youth Affairs and Sports.
- (viii) Member (Education), Planning Commission.

4. Representatives of State Governments and UT Administrations

- (i) One Minister-in-Charge of Education in each State Government (to be nominated by the Chief Minister)
- (ii) Lt. Governor or Minister-in-charge of Education in each UT Administration

5. Elected Members

- (i) Four Members of Parliament from the Lok Sabha. (yet to be nominated).
- (ii) Two Members of Parliament from the Rajya Sabha.
 - (a) Shri M.P. Abdussamad Samadani
 - (b) Shri Balavant a/ias Bal Apte

6. Ex-officio Members

- (i) Secretary, Department of Elementary Education and Literacy, Government of India.
- (ii) Chairman, University Grants Commission.
- (iii) Chairman, All India Council for Technical Education.
- (iv) Chairman, Medical Council of India.
- (v) Chairman, Central Council of Indian Medicine.
- (vi) Director General, Indian Council of Agricultural Research.
- (vii) Chairman, Central Social Welfare Board.
- (viii) Director, National Institute of Educational Planning and Administration.

- (ix) Director, National Council for Educational, Research and Training.
- (x) Chairman, Central Board of Secondary Education.
- (xi) Secretary-General, Association of Indian Universities.
- (xii) Chairman, Indian Council of Historical Research.
- (xiii) Chairman, Indian Council for Social Science Research.
- (xiv) Chairman, Indian Council for Philosophical Research.
- (xv) Director-General, National Literacy Mission.
- (xvi) Chairman, National Council for Teacher Education, New Delhi.
- (xvii) Chairman, Distance Education Council, New Delhi.

7. Nominated Members-representing different interests (in alphabetical order)

1. Shn'JavedAkhtar
2. ShriRAnanthamurthy
3. Prof. Andre Beteille
4. Ms. Ela Bhatt
5. Shri Praful Bidwai
6. Shri Charles Correa
7. Ms. Nirmala Deshpande
8. Prof. G. P. Deshpande
9. Ms. Mahashweta Devi
10. Prof. Jean Dreze
11. Shri S.V. Giri
12. Prof. J.S. Grewal
- 13; Prof. Gopal Guru
14. Prof. Zoya Hasan'

15. Prof. P.V. Indiresan
16. Shri J. J. Irani
17. Shri Kiran Karnik
18. Ms. Kiran Shaw Mazumdar
19. Prof. Mrinal Miri
20. Ms. Shubha Mudgal
21. Dr. Jayant Narlikar
22. Shri Sandeep Pande
23. Shri Azim Premji
24. Dr. Vinod Raina
25. Shri Anil Sadagopal
26. Ms. Teesta Seetalvad
27. Shri Kiran Seth
28. Prof. Kumud Sharma
29. Prof. P. B. Sharma
30. Ms. Shanta Sinha
31. Ms. Krishna Sobti
32. Shri Habib Tanvir

8. Member Secretary

Secretary, Department of Secondary and Higher Education,
Minister of Human Resource Development, Government of India.

9. Permanent Invitees

- (i) Secretary, Department of Women and Child Development,
- (ii) Secretary, Department of Youth Affairs and Sports,
- (iii) Secretary, Department of Culture,
- (iv) Secretary, Department of Science and Technology,
- (v) Secretary, Ministry of Social Justice and Empowerment.

- (vi) Secretary, Tribal Affairs,
- (vii) Secretary, Planning Commission,
- (viii) Secretary, Department of Labour,
- (ix) Secretary, Department of Industrial Policy and Promotion,
- (x) Secretary, Ministry of Information Technology.

FM radio players

*78. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Phase-I FM radio players since its inception in May, 2000; State-wise

(b) whether it is a fact that the players are facing problems with the open auction bid policy;

(c) if so, whether Government would think of reverting to the adoption of tender process;

(d) if so, the details thereof;

(e) whether it is also a fact that recently the TRAI has recommended for a new license regime and revenue sharing arrangement; and

(f) if so, the details thereof? •

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) The number of Radio Players, location-wise is as under—

Sl.No.	Location	No. of players	Name of the players
1	2	3	4
1.	Delhi	3	(i) M/s Entertainment Network India Ltd. (ENIL). (ii) M/s Music Broadcast Pvt. Ltd. (MBPL).
2.	Mumbai	5 (One has since closed down).	(iii) M/s Radio Today (Delhi). (i) ENIL, (ii) MBPL (iii) Radio Today (Mumbai)